

(ग) 1973 में लोको रनिग कर्मचारियों की हड़तालें और आन्दोलनों के कारण 21 करोड़ रुपये की हानि का अनुमान है।

(घ) केवल इन हड़तालों में भाग लेने के कारण किसी भी कर्मचारी को सेवा में नहीं निकाला गया।

Directive to State Governments to Economise use of Oil

3604. SHRI BISHWANATH JHUNJHUNWALA Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Central Government have asked the State Governments and the Union Territories to economise in the use of oil;

(b) if so, when the orders were issued, and

(c) whether reports on economy measures and actual economy effected since the issuance of the order have been received, and

(d) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) and (b). Instructions in this regard were issued on 17th November, 1973.

(c) and (d). No detailed information has been received from States of the economy effected since then. Overall sale of Motor Spirit in the country was, however, reduced by 19.2 per cent in November 1973, 19.9 per cent in December, 1973 and 23.8 per cent in January, 1974 as compared to the corresponding months of the previous year.

Disruption in Transportation of Goods due to increase in Prices of Petroleum

3606. SHRI M. M. JOSEPH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the goods transport system to and from the Capital threatens to be disrupted due to a steep rise in petroleum products prices announced on the 1st March, 1974; and

(b) if so, the precautionary measures taken by Government to save the situation from deterioration?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) and (b). The Goods Traffic System depends mostly on high speed diesel oil. Due to steep increase in the price of imported crude oil, increase in the prices of petroleum products became inevitable and price of products including diesel oil were revised with effect from 2nd March, 1974. However, while increasing the prices of products, the increase has been kept to a minimum in the case of high speed diesel oil. No reports have been received in this Ministry regarding disruption of goods traffic from and to New Delhi on account of the recent increase in the price of diesel oil.

Indian Assistance for setting up of a refinery at Basra in Iraq

3607. SHRI IAMBODAR BALIYAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether some engineers and technicians are being sent to Iraq for helping that country to build their refinery at Basra;

(b) if so, the broad outlines in this regard; and

(c) what will be the duration of their stay in Iraq and on what terms and conditions they are going?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) to (c). Iraq National Oil Company (INOC) requires the services of a large number of engineers and technicians. At their instance, applications were called for from candidates possessing the prescribed qualifications and a team of INOC interviewed a large number of suitable candidates. As a result, a number of Indian Engineers and Technicians in various fields of oil industry may go to Iraq on individual contract or on deputation under agreements between the Iraqi authorities and the parent organisations in India. The duration of their stay in Iraq and the terms and conditions of their employment will depend on the requirements of the Iraqi authorities and the qualifications and experience of the individual.

Indian Assistance for setting up of Refinery in Oman

3608. SHRI IAMBODAR BALIYAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are helping Oman to set up oil refinery in that country;

(b) if so, the broad features thereof; and

(c) whether any engineers and technicians will be sent to Oman in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) to (c). In the context of recent changes in the world crude oil supply position, the possibilities of setting up joint refineries in collaboration with some of the Gulf countries are being explored. The proposal in respect of Oman is in a very preliminary stage.

Improvement in service condition of Judges of Supreme Court and High Courts

3609. SHRI R. P. ULAGANAMBI:

SHRI P. G. MAVALANKAR:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have received any suggestions to improve the service conditions of the Supreme Court and High Court Judges and if so, the main suggestions in this regard; and

(b) what steps Government have taken or propose to take to implement those suggestions?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALI) (a) and (b). There is a widespread feeling that the conditions of service of Judges of the Supreme Court and High Courts are not attractive enough for able members of the Bar to accept Judgeship. The Government are, therefore, considering, on their own, in what manner they could be improved. No specific proposals have yet been finalised.

Conference convened by E.C.A.F.E. on energy crisis at Bangkok

3610 SHRI P. M. MEHTA:
SHRI R. V. SWAMINATHAN:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether India attended the Conference convened by Economic Commission for Asia and Far East on the current energy crisis at Bangkok in February, 1974;

(b) if so, the decisions arrived at in the Conference; and

(c) the number of countries which participated in the Conference?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir.